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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

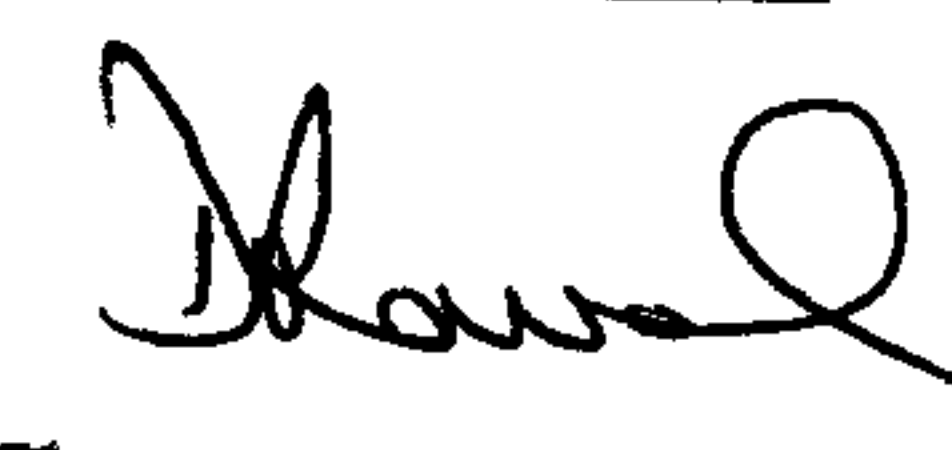
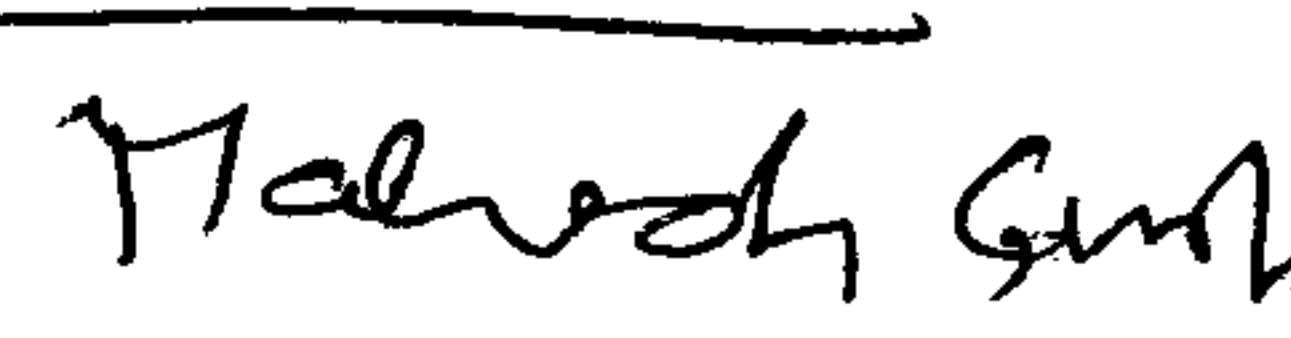

CP (CAA) No.57/NCLT/AHM/2018  
CA (CAA) No.97/NCLT/AHM/2017

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018**

Name of the Company: National Multi-Commodity Exchange Of India Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DIKAMSHITA RAVAL	ADVOCATE	PETITIONER	
2.	MAHESH C GUPTA	<del>Petitioner</del> PCS	Petitioner	
3.	HITESH BUCH	PCS	FOR OBJECTOR	

**ORDER**

Advocate Ms. D. N. Raval is present for the Petitioner. PCS Mr. Mahesh C. Gupta is present for the petitioner, PCS Mr. Hitesh Buch is present for the objector.

Heard arguments of the Learned Counsel for the Applicant as well as Respondent.

The Order is reserved.

  
**MANORAMA KUMARI  
(MEMBER JUDICIAL)**

  
**HARIHAR PRAKASH CHATURVEDI  
(MEMBER JUDICIAL)**

Dated this the 26<sup>th</sup> day of July, 2018.